

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 163 of 2010 & IA No. 232 of 10

Dated: 21st July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

Mawana Sugar Mills Ltd.	Appellant(s)
	Vs.	
Punjab State Power Corporation Ltd. & Ors.	Respondent(s)

Counsel for the Appellant (s) : Ms. Surbhi Sharma

Counsel for the Respondent (s) : Ms. Ranjitha

ORDER

Learned counsel for the Appellant undertakes to file written submissions during the course of the day.

Judgment reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK

